Fourteenth Loksabha

Session: 5 Date: 26-07-2005

Participants: Gehlot Shri Thawar Chand, Gao Shri Tapir

>

Title: Need to solve the problems being faced by people of Manipur due to border dispute between Manipur and Nagaland.

SHRI TAPIR GAO (ARUNACHAL EAST): Mr. Speaker, Sir, I would like to draw the attention of the Government of India to the situation prevailing in Manipur. Right from the very beginning of the Session, we have shouted a lot on the issues concerning Manipur. The hon. Member from Manipur has highlighted the problems being faced by the people of Manipur. I would like to request the Union Government that the root cause of the problem should be found out. In Manipur the situation is such that the civilians are not in a position to get the essential commodities and the medicines. Since June 19, the two National Highways – which are the lifelines – connected with Manipur are under *chakka jam*. There are no essential commodities throughout the State. The law and order situation in Manipur is worsening day by day.

So, I would like to request the hon. Home Minister and the hon. Prime Minister to take into account the law and order situation prevailing in Manipur. The essential commodities and the medicines should be made available to the people of that part of the country. Thank you.

श्री थावरचंद गेहलोत (शाजापुर): अध्यक्ष महोदय, मणिपुर की स्थिति पिछले एक महीने से बहुत खराब है। दोनों राट्रीय राजमार्गें पर चक्का जाम है। सारी खाद्य सामग्री और एल.पी.जी. नहीं लाने ले जाने दी जा रही है। आवागमन भी अवरुद्ध कर रखा है और वहां ग्रेटर नागालैंड की समस्या को लेकर केन्द्र सरकार की जो सोच है, उसके प्रति असंतोा व्याप्त है। इसके अलावा एक और दूसरी घटना हो गई कि 18 तारीख को वहां की सरकार ने छुट्टी घोति कर दी। इन दोनों कारणों से वहां के लोगों में भारी आक्रोा, असंतोा और भय व्याप्त है। मेरा केन्द्र सरकार से अनुरोध है कि इस मामले में वह हस्तक्षेप करे और इस समस्या का जल्दी से जल्दी निदान ढूंढ़ने की कार्रवाई करे। धन्यवाद।